NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/24/2017

NAME OF THE PETITIONER(S)

: ASHRAF ALI PATEL

NAME OF THE RESPONDENT(S)

: PERAGO PROPERTY DEVELOPERS PVT LTD &

3ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Repondent

1. Adv Cyrrac Tan Preettri. S. Arasu Comusel for Petitioner for Rajapopal & Raghunathan

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before this Tribunal today as he is held up in Mumbai and prayed for time to make submissions in relation to the report of the valuer. Counsel for respondents present and stated that they have not received the copy of the report. Counsel for petitioner is directed to furnish a copy of the report to the respondents. Time is enlarged at request. Put up on 13.02.2018.

-sd-(S VIJAYARAGHAVAN) Member (Technical)

- Sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)